	(Fi	ling under clause (	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20′	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	15	92485449659.7	15	90432487115.96	78.39		2052962543.74		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	24100138253	2	21005408037.1561	18.21		20599840.8438911	3074130375	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0				0.00				NA
6	Operational creditors (Employees)	183	444440949	154	115000301.871946	0.10		329440647.128054		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	31819705	2	29118788	0.03		2700917		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	19	10433476311	12	3773728957	3.27		6659747353		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		229	127495324877.7	185	115355743199.98 805	100.00		9065451301.7119 45	3074130375	